

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

C.A.(CAA)/47(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **TIBCO SOFTWARE INDIA PRIVATE**
LIMITED

Section 230(1) of the Companies Act, 2013

ORDER

1. Mr. Ajit Singh Tawar, Advocate appeared for the Petitioner.
2. Mr. Bhagwati Prasad, Authorized Representative of RD present.
3. Heard Counsel appearing for the Petitioner and RD.
4. **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna